

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

ATTENDANCE SHEET OF THE HEARING

BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Company Application No. : 6/621A/441/NCLT/MB/2016
Name of the Company : U. A Information Systems Pvt. Ltd.
Date of Hearing : 09-02-17 at 10:30 AM
Section of the Companies Act, 1956 : 621A U/s. _____
Section of the Companies Act, 2013 : 441 U/s. 129(2)(c)

Sr. No.	Name (Capital Letters)	Designation	Signature
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6.	ABHAY WADHWAN		
	i/b ABACHZ WAZALWAR		
	Adv for Applicant		

AR Wadhwani

Compounding Application Nos. 4 to 7 of 2016

The Learned Representative of the Applicant is present and has stated that the matter be adjourned on personal ground of the Advocate. Time is granted. Let the matter be enlisted for hearing on **16th of February 2017**.

9th February, 2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)